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Title: Need to provide Sainik Samman Pension to the freedom fighters in Kerala.

DR. K.S. MANOJ (ALLEPPEY): Sir, I thank you very much for giving me this opportunity.

We have celebrated 60th anniversary of our Independence. And we are also celebrating the 150th anniversary of 1857 uprising. Sir, as part of our Independence struggle, there were several regional struggles also for our freedom and Punnapra Vayalar was one among them. Even though the survivors of the Punnapra Vayalar struggle are recognized as freedom fighters by the State Government, they are not recognized as freedom fighters by the Central Government. They are not getting pension and other recognition as freedom fighters. The guidelines put forward by the Central Government in this regard are different from those of the State Government. Even though they are getting pension and other support from the State Government, they are not recognized by the Central Government.

In this matter, I would request the Central Government to consider giving Sainik Samman Pension to those who are getting State pensions also.

MR. SPEAKER: You have made your point. Shri Karunakaran may associate with Dr. Manoj on the same matter.

SHRI P. KARUNAKARAN (KASARGOD): Sir, it is not only the case of Punnapra Vayalar but there are many other freedom struggles in various parts of the State....(*Interruptions*)

MR. SPEAKER: It would be for all freedom fighters.